### RAJASTHAN HIGH COURT, JODHPUR

#### U.O. NOTE

<u>Sub.</u>:

Regarding uploading of Abridged Advertisement on

official website of Rajasthan High Court.

With reference to subject cited above, I am directed to send herewith letter dated 21.01.2025 of Director, Rajasthan State Judicial Academy alongwith Abridged Advertisement for engagement of Research Scholars on contractual basis to upload the same on the official website of this Hon'ble High Court.

Further, I am again directed to request you to place the matter before appropriate authority under direction of whom work of uploading the data / documents is done, for direction as to such advertisement received from Hon'ble Supreme Court of India / other Hon'ble High Courts / Govt. bodies etc. are to be uploaded on official website of Hon'ble High Court, if yes please intimate to this office.

Enc.: As above

REGISTRAR (ADMN.)

No: Acett/Estt/HC/197/Pt.VI/ 274

Date: 06/02/2025

REGISTRAR CUM C.P.C.,
RAJASTHAN HIGH COURT,
JAIPUR BENCH, JAIPUR.



(")

# RAJASTHAN STATE JUDICIAL ACADEMY

Near Jhalamand Circle, Old Pali Road, JODHPUR- 342 013 Phone: 0291-2720108 (telefax), 2721787, 2721788, 2720107 Email: rsjadir-jod-rj@nic.in Website: rajasthanjudicialacademy.nic.in

### ABRIDGED ADVERTISEMENT

# APPLICATIONS INVITED FOR 2 POSTS OF RESEARCH SCHOLARS ON CONTRACTUAL BASIS

Applications for Contractual engagement of Two (2) persons as Research Scholars for a period of 2 Years under terms and conditions mentioned herewith in 'Scheme for Engagement of Research Scholar' (as amended up to November. 2024) which is available on the website <a href="http://rajasthanjudicialacademy.nic.in">http://rajasthanjudicialacademy.nic.in</a>, and website of Rajasthan High Court www.hcraj.nic.in are invited from eligible candidate having requisite qualification.

Maximum age of the candidate as on 1st January of year 2025 must not be more than 33 years. The last date for submitting application (duly filled up and completed in every manner) must reach the office of Director, Rajasthan State Judicial Academy, Jodhpur on or before 10.02.2025 (Monday) during office hours (Latest by 05:00 PM). Format of Application and terms and conditions of filling application is available and can be downloaded from the above website.

In case of any query or doubt as to the above Abridged Advertisement Rajasthan State Judicial Academy, Jodhpur may be contacted on email: rsjadir@gmail.com and contact numbers- 0291-2720108.

Date

Rajasthan State Judicial Academy



# RAJASTHAN STATE JUDICIAL ACADEMY, JODHPUR

## APPLICATION FORM FOR ENGAGEMENT OF RESEARCH SCHOLARS-2025

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<b>[</b> *									
1.	Name of Applicant								
_	(Mr./Ms./Mrs.):								
2.	Father 's Name:		· ,						
3.	Mother 's Name:								
4.	Spouse's Name:								
5.	Date of Birth & Age								
	(as on 01.01.2025)		ı						
6.	Permanent Address:								
,	Present Address:			7,7	A Company of the Comp				
7.	Contact Details:	· · · · · · · · · · · · · · · · · · ·	Landline No.:						
			Mobile No.:						
			E-mail Address:						
8.	If Practiced as Adv								
	mention the number with year	Enrollment							
	of Bar Council.	and maine							
9.	Educational and Pro	ofessional Q	ualifications:						
1000	Particulars Year of		Board/University/Institute   Subjects		Grade/	Any other			
		' Passing			Percent/	special			
					marks obtained	achievement			
}	Secondary				Cotamoa				
, }	Senior Secondary								
\	Law Graduation		, , , , , , , , , , , , , , , , , , ,						
-	(3 years/5years) Post Graduation in								
	Law								
-	Doctorate in Law		,						
ومعرية ويستطيه	Other Professional	-							
10	Qualification					<u> </u>			
10.	Publications of pape	ers in law	•		•				
	or other legal research/academic	work		<del></del>					
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		•			·				
11.	Computer Proficien	ıcy	Working knowledge	of (YES)/(1	VO)				
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,			Name of Institute	for					
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			(Certificate/Diploma/Degre	e)		· 			
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12.	Marital Status	If married, do you have, more than one spouse					
N/A)		living, or have married a person having a					
	·	spouse living?				•	
13.	Whether any FIR have been		· T	——————————————————————————————————————			
	filed against you; if so details						
	and current status thereof?			•			
14.	Whether party to any civil,						
	criminal or other						
	litigation(whether pending or						
	decided). If so give nature	\$ - Land					
1.5	and details of involvement?						
15.	Have you ever been arrested/prosecuted/kept		-				
	under						
	detention/fined/convicted by						
	a court of law? If yes, give						
İ	details thereof?		,				
16.	Have you ever been debarred		·				
	from any exam/ rusticated by						
	any authority/ institute/ public						
	service commission? If yes,						
17.	give details thereof.  Are you medically fit? State					······································	
17.	your general health condition						
18.	Details of Fee Paid:	Number of DD/IPO	Name of B	Name of Bank/Post		Date	
			office and	place			
İ							
			<u> </u>	T			
19.	Adhaar No. & PAN No.	Adhar:	PAN:				
20.	Any other previous relevant						
	experience or other						
	information? Please specify.						
21	Name, details and contact No.	(1)		(2)			
21.	of two responsible persons		\	(2)			
	who certify you to be a person						
	of Integrity, Honesty and						
	Good Moral Character (Not						
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1 '	blood relations or other						
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### RAJASTHAN STATE JUDICIAL ACADEMY, JODHPUR

#### **Engagement of Research Scholars- 2025**

#### General Instruction for filling Application Form for Research Scholars

1 Candidates should affix a latest colored photograph taken on or after **01.01.2025** in passport size with his own signature thereon and self-attested across the mid of the photograph extending towards right side.

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- 2. The envelope containing application should be marked "APPLICATION FOR ENGAGEMENT AS RESEARCH SCHOLAR".
- 3. Envelope shall contain only one application form. An envelope containing more than one application form shall stand rejected.
- 4 Candidates must attach with the application form, self-attested copies of the certificates in support of their age and educational qualifications, academic/ research work/publications and also in support of their communication skills and working knowledge of computer.
- 5. Applications may be sent either by speed post, registered post A.D., or through courier, or can be deposited by hand during office hours.
- 6. Fee shall be payable by DD/IPO issued in the name of Director, Rajasthan State Judicial Academy, Jodhpur.
- 7. Application will be rejected if photo is not pasted or bank draft/postal order is not attached or if self-attested copy of certificates/testimonials are not attached with it, or if it is not signed by the applicant or if it is not received by the last date/time or for any of the deviation or violation of the General instructions in filling Application form.
- 8. Applications received after last date (10.02.2025 by 05:00 p.m.) shall not be entertained and the Academy will not be responsible for any postal delay. The defective application, incomplete in any respect, will be rejected out-rightly.
- 9 Candidate must ensure that at the time of commencement and during the engagement as Research Scholar, he/she shall not practice in any court of law nor be engaged/appointed elsewhere, on honorarium/payment or otherwise, either on full-time or part time basis. If already enrolled with any Bar Council then such candidate shall get his/her enrolment suspended during the entire term of this engagement.
- 10. The Candidates are required to furnish a checklist along with application form mentioning therein details about the certificates and the testimonials enclosed with the form.
- 11. Candidate must fill in the names and details of two responsible person in **column 21** of the application format; the certificate thereof is required to be furnished at the time of Interview.
- 12 Information regarding format of application and other information are available on the website of the Rajasthan State Judicial Academy at <a href="http://rajasthanjudicialacademy.nic.in">http://rajasthanjudicialacademy.nic.in</a> which must be read carefully before filling up application.

RAJASTHAN STATE JUDICIAL ACADEMY